#### [Shri Indrajit Gupta]

that it is not a continuing matter. The Finance Minister is admitting that there is such a sharp and unprecedented rise in prices. It is a matter of recent occurrence during the last three or four months. It is not a continuing matter.

# 12.23 Hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED STEEP RISE IN PRICES OF ESSENTIAL COMMODITIES

SHRI S.M. BANERJEE (Kanpur) : Sir, I call the attention of the Minister of Finance to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported steep rise in the cost of living index and prices of essential commodities including food articles and the steps taken by the Government in that regard."

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): Mr. Speaker, Sir, the recent pressure on prices has become a matter of concern and I share the anxiety of the Hon. House regarding the rise in the prices of essential consumer goods, particularly food articles, and the consequent hardship caused especially to the lower and middle income groups. The All-India Industrial Workers' Consumer Price Index (base 1949-100) for May, 1972 (the latest available) has increased by 6.3 per cent to 238 from its level of 224 for May, 1971. The Consumer Price Index has remained fairly steady between June, 1970 and May, 1971, but rose thereafter and reached 239 in November 1971 in the following three months there was a downtrend and for February, 1972 the index stood at 235. From March, 1972 there was again an upward uptrend and in May, 1972 the Index had slightly crossed the level of December, 1971. As the wholesale prices, particularly, of food articles, since May, 1972 have been increasing, the Consumer Price Index for June and July (when available) is likely to reflect a similar trend.

The Consumer Price Index is constructed directly from the industrial indices of 50 centres in the country and retail price indices are not compiled commodity-wise on the national level. The retail prices, however, closely follow wholesale prices, and a review of the latter shows that the current pressure has developed mainly from the first week of May, 1972. The price rise which earlier took place between June and September, 1971, principally due to seasonal factors, was corrected substantially in the following nine weeks; but then there was renewed pressure because of fears of a shortfall in sugar production. Delay in winter rains also had some impact on market psychology.

The recent price rise owes its origin to seasonal pressures which come into play from the beginning of May. Between May 6 and July 15,1972, the wholesale price index has risen by 4.8 per cent. The food articles group is higher by 8.3 per cent and within the food group, foodgrains, edible oils, and sugar and allied products show increases of 8.9, 11.3 and 10.2 per cent respectively.

As I have already mentioned, some pressure on food articles is a usual phenomenon during this part of the year. However, this time the seasonal factors have been accentuated because of delay in the on set of the monsoon and the current dry spell. Moreover, contrary to earlier expectations, the output of foodgrains in 1971-72 has failed to rise in particular the production of coarse grains appears to have declined significantly as a result of the damage caused by floods and rought during 1971-72. Thus, the pivotal role in raising the general price level has been played by the agricultural commodities which have been in short supply, such as coarse grains, pulses, and sugar and allied products whose prices have risen rather sharply over the year, i.e., by 15.8 per cent for jowar, 39.4 per cent for bajrs, 25.3 per cent for pulses and 28.3 per cent for sugar and allied products.

At the same time, the recent price pressure has left ootton prices unaffected. These have declined by 2.5 per cent and cotton textiles have also shown a downward trend.

Apart from the above-mentioned factors which have been responsible for the recent price-rise, there has been a substantial increase in money supply in the preceding years because of the refugees from Bangla Desh and the confrontation with Pakistan. The impact of such monetary expansion had to be felt sconer or later. On the other hand, the imports of foodgrains have been hand, the year and concessional imports have ceased from January 1972.

As the Hon. House is aware, a fairly restrictive monetary policy is being pursued since January 1970, when the credit controls on bank advances against foodgrains, oilseeds and edible oils had been tightened up. Recently, further curbs have been imposed on bank advances against groundnuts in Gujarat. In order to keep monetary demand within reasonable limits, the Government has been affecting economy in non-plan expenditure, and the State Governments have been told not to resort to overdrafts from the Reserve Bank of India and to clear the outstanding ones according to a phased programme. In addition, various other administrative measures have also been taken. In January, 1972 the food corporation of India had been directed to undertake open market sales of wheat to check the rise in its prices which took place about that time the Corporation has also been opening sales centres in important places for sale of foodgrains (including pulses). Similarly, the Government made voluntary arrangements with the sugar mills in January 1972 for distribation of 60 per cent of the sugar production to the consumers through fair price shops at fixed prices this arrangement has been put on a statutory basis from July 1, 1972.

As regards ensuring adequate supply of cereals to the weaker sections of the society, the Government has been operating a public distribution system which operates through a net work of over 1,25,000 fair price shops. The available information from the States shows that the issue of focdgrains through the public distribution system has increased in recent months. Stocks of foodgrains with the Government at present are over 9 million tonnes and instructions have been issued to the State Governments to extend the coverage of the public distribution system both in the urban and rural areas.

The economy has been operating on a fine balancing of deamand and supply in several key sectors. The ultimate solution lies in increasing production, both in the agricultural and industrial sectors this is being attempted through planned development. In regard to the former, the Government has been initiating long-term measures to increase productivity and yield through the development of new strains and hybrid seeds. It is hoped that these measures will result in reducing fluctuations in output and will lead to stabilisation of prices.

SHRI S.M. BANERJEE: I am really sorry that, instead of giving a satisfactory reply or telling us the meassures which Government have taken or are likely to take to stop further hoarding and blackmarketing by those antisocial elements who are holding the country to ransom, the Minister of Finance says:

"The ultimate solution lies in increasing production, both in the agricultural and industrial sectors this is being attempted through planned development."

Unless planning succeeds, prices are never going to come down.

It is a tragedy that, even after 25 years of freedom—we are going to celebrate the Silver Jubilee of our independence, the 25th anniversary of our freedom—prices have not come down. People are starving. Lootings in foodgrains are already taking place in Bihar and some other places, and I have no doubt in my mind that such lootings in foodgrains are bound to take place in spite of police bullets and lathicharges. It is a sad commentary on

#### [Shri S. M. Banerjee]

our planning that, the more we discuss in this House, the more prices rise.

It is really surprising that no effective steps have been taken by the Government so far. We have been pleading in this House to get this trade out of the clutches of the anti-social elements-the hoarders and the black-marketeers we have been pleading that the wholesale trade in foodgrains be taken over by the State apparatus. When we demanded State trading in foodgrains, immediately we got a reply that this was not feasible. Now what is the result? What is happening today? The price of sugar in Delhi and other metropolitan cities in the open market is Rs. 3.40 and Rs. 3.60 per kilo, and in some of the places contiguous to metropolitan cities, the price has gone up to Rs.4. Prices of vegetables have gone up. Prices of fish, wheat. egg-in fact, of everything-have gone up. The whole tragedy is that the Ministers who are in the helm of affairs, who are in the Ministries which are to control prices, never go themselves to the market to purchase things. They are the true representatives of the peoplepeople purchase articles for them and supply them. If they go to the market, then they would realise how prices have gone up.

When it was pointed out to the Government that the pice of sugar was going up, instead of taking effective steps to reduce the price of sugar in the open market, they reduced the quota of sugar which was being given to the common man through ration shops. It is a shameful act that, instead of reducing the price, they reduce the quota; and that quantity was taken out from the ration shops and was given to the looters, hoarders and black-marketeers for distribution to public at high prices.

About the prices of other commodities like dalda, mustard oil and other oils, they have also gone up. In the statement made by the Minister, it is admitted:

"I share the anxiety of the hon. House regarding the rise in the prices of essential consumer goods, particularly food articles, and the consequent hardship caused especially to the lower and middle income groups. The All-India Industrial Workers' Consumer Price Index (base 1949-100) for May 1972 (the latest available) has increased by 6.3 per cent to 238 from its level of 224 for May 1971.''

You will thus realise, Sir, that Government has shamelessly admitted their failure in this House, but still they say that the failure is not due to them but because of the drought conditions, because of Bangla Desh refugees. The prices went up after the refugees had gone from this country; prices never increased when they were here; the moment they left for Bangla Desh, immediately the prices rose up. As if they were holding and checking the prices when they were here. Then we welcome the refugees possibly to reduce the prices in the country. The moment they left this country, the prices went up. It is said:

"As the wholesale prices, particularly of food articles, since May 1972 have been increasing, the Consumer Price Index for June and July (when available)..."

It is not available to the Government. We know from other sources the increase in the index. But they want some authentic figure which comes in the month of September.

"...is likely to reflect a similar trend. "The Consumer Price Index is constructed directly from the indices of 50 centres..."

We know, Sir, how this is being done.

So, I would like to know from the Government whether it is a fact that at the request of all the Opposition Parties, especially we, who sincerely believe that it should be taken over by the State machinery, that the wholesale food distribution should be taken over, right from the procurement to distribution should be taken over by the Government. What has happened to that ? What is the reply to that? I would like to know and why this has not been done?

I would also like the Finance Minister that he with the help of his friend, the Home Minister, may kindly assure whether in Delhi alone some people who were found doing black-marketing, the worst blackmarketing in foodgrain articles starting from wheat, rice, and sugar, etc., whether they have been arrested and punished. Not a single soul has been punished. They go on merrily and even after a discussion, they know their interests are protected by some people. We would like to know what action has been taken against them.

Then, another thing is whether it is a fact that a solemn promise was given in this House that because the price increase affects very much the middle income grouphe said that the middle income people are the worst affected -whether the Government employees who were entitled to a further increase in the dearness allowance will be granted a further interim relief. They are entitled to an increase at 235 whereas the index now is 239. I would like to know whether their genuine demand for a further grant of interim relief on the basis of the increase in the price index has been denied by the Chairman of the Joint Consultative Machinery, the Cabinet Secretary. He said, 'I would consult my master' and on the 29th of July, this month, we, the members of the National Council of the Joint Consultative Machinery, had to leave the Committee by saying that no useful purpose will be served because the genuine demand of the Government employees is being denied. The Central Government employees are denied another interim relief. whatever it is, due to them and the Government in all its fairness and in honesty should give the interim relief to them.

So, my question is: whether the Government is prepared to take over the entire foodgrains trade and take it from the hands of the hoarders. Then, the second question is: what further punishment will be given to those hoarders and whether any person has been punished so far.

Thirdly, is the hon. Minister aware that in spite of the fact that forward market has been banned, there is illegal forward marketing going on with the result that there is rise in the prices. All over India it is going on.

I would like to have from the hon. Minister specific answers to these questions and the last but not the least, I would request you —I am sure and it is evident from your face that you have been convinced that this statement is bad—to admit my motion.

MR. SPEAKER: How is it evident from my face?

SHRI YESHWANTRAO CHAVAN : The hon. Member did not touch any of the points that I had made a reference to in my statement. The only question that he raised at the end of his long lecture was about the wholesale trade. What is our attitude to the wholesale trade? In principle we have said that we have to take over the wholesale trade.

As fat as the price factor is concerned. the major pressure is on the food articles if you see the entire structure. Of course, there are some other factors, but the major thrust, really speaking, is in the case of food items and that too, particularly, cereals and pulses. If you see Jowar, Bajra and pulses, their percentage is rather high. That is how we forget many things and do not see the realities. Though they were having some other difficulties in the country last year, continuously for the last three years in some of the major States which are coarse-grain growing States, they are suffering from drought. We are facing the effects of it now. Merely taking over the wholesale trade, if there is no supply, what is the wholesale trade going to do?

As a matter of fact, in the case of the food articles, the Food Corporation of India functions and takes note of the wholesale trade; if it is not whole-sale, what else is it? We have taken step by step positions to do this and it is not correct to find some

scapegoat or to blame somebody. I wanted to have some constructive suggestions from the hon. Member. I have already stated as to what steps have been taken by the Government. So far as the distribution system is concerned, as I have already said, there are more than 1,25,000 shops functioning. We are also State Governments to pressing the take this distribution system still further to the doors of the people. With reference to likely cases of hoarding to which he referred to, there also we have taken steps. The Reserve Bank of India is exercising its control. Where we found some hardship, particularly in the case of Gujarat in the case of oilseeds, we took further steps to control those things. There are many other areas which we have indicated where action has been taken.

The point, as I said, is this. The entire field of economy has to be viewed and corrective steps and positive steps will have to be taken in the field of production, which we are doing.

SHRI S.M. BANERJEE: My question has not been answered. I wanted to know whether any persons have been punished in Delhi itself. There is black-market going on; sugar has been sold at Rs. 4 per kilo. I think he knows about it; if he does not know, let him now know. What action has been taken by him? Let him go in cognito as Shri Rafi Ahmed Kidwai used to go and find out how prices have gone up. Unless you pay Rs. 4 per kilogram, you will not get any sugar. For marriage and other things, people have to pay through their nose to get sugar. What is being done now in this regard, although he has said some very good words about the low-income group? Prices have gone up like this and the Central Government employees are entitled to further increase of D.A. What is his answer? Is he going to concede that?

SHRI YESHWANTRAO CHAVAN: Whenever the particular point was reached, as was the case last year, we did give that; even in the difficult conditions; we agreed to the increase. There is a certain basis which is an agreed basis in respect of dearness allowance, which certainly will be operating when the point reaches those figures.

SHRI S.M. BANERJEE: It has reached 238 points.

श्री यशवंतराव वक्हारगः : वह 220 से 238 हो गया था तब की बात है । (म्यवधान)

We have discussed this point already in the House many times and I do not want to divert the attention of the House.

भी मटल बिहारी बाजपेयी (म्बालियर) : मैं केवल इसीलिए माया हूं। बात यह है कि वित्त मंत्री को सस्ता नहीं छोड़ा जा सकता। जब मंहगाई बढ़ रही है तो उन्हें मस्ता कैसे छोड़ देगें ?

**ग्रध्यक्ष महोदय : ग्रा**प किसी को भी नहीं छोड़ने ।

भी घटल बिहारी बाजपेयी : नहीं घच्यक्ष महोदय, घाप से मेरी कोई नाराजगी नहीं है। बस इतनी प्रयांना है कि शिमला समझौते का मामला घाए तो ख्याल रखिएगा। मैं वित्त मंत्री जी के वक्तव्य का प्रारम्भिक घंश पढ़ना चाहता हूं। बैसे उन्होंने एक वक्तव्य घाज दिया है, लेकिन म उन के दूसरे वक्तव्य को पढ़ना चाहना हूं। मैं उढ़त कर रहा हं।

I share the anxiety of this honourable House regarding increase in the prices of essential commodities in the recent months and the hardship caused to the people belonging particularly to the lower income and fixed income groups.

म्राज का वक्तव्य म्रगर म्राप देखें, मैं उसे भी फिर से पढ़ना चाहता हूं, म्राप दोनों का मिलान कर लें:

The recent pressure on prices has become a matter of concern and 1 share the anxiety of the honourable House regarding the rise in the prices of essential consumer goods particularly food articles and the consequent hardship caused especially to the lower and middle income groups. यह वक्तव्य मात्र का है मौर यह पहला वक्तव्य 16 नवम्बर, 1971का है । मात्र 71 बहों है 72 है। नवम्बर नहों है जुलाई है। लेकिन बक्तव्य वही है, चिन्ता बही है। वित्त मंत्री भी वही हैं। केवल दाम बढ़ रहे हैं। (क्यबधान)

MR. SPEAKER: I stand corrected that this is a continuing matter.

भी झटल बिहारी वाकपेयी : म्राप्यक्ष महोदय झाप मुझे पूरा मुन लेते और फिर फैसला देते तो ज्यादा ग्राण्टा होता । क्या केवल मूल्य वृद्धि पर चिन्ता प्रकट कर के यह सरकार झपने कर्त्तव्य की इतिश्री समझना चाहती है ? या केवल इस बात को दोहरा कर जैसा कि इस वक्तव्य में दोहराया गया है, झाप जरा वह भी गौर करें, मैं उद्दन कर रहा हूं:

The ultimate solution lies in increasing production both in the agricultural and industrial sector and this is being attempted through planned development.

जो बात कही गई है उससे कोई इनकार नहीं कर सकता है। उत्पादन बढ़ाना होगा......

भी राम सहाय पाण्डे (राजनंदगांव) : काई रेडीमेड हल बताइए ।

श्री झटल बिहारी बाजपेयी : मगर माप मौन धारण करें इम ममय नो माप प्रधिक सेवा करेंगे।

प्रध्यक्ष महोदय : मुक्तिल है उन के लिए।

भी झटल बिहारी बाजपेयी : लेकिन यह बातें लम्बे झरसे के लिए हैं। बित्त मंत्री महांदय से पूछा जा सकता है कि झौडाौगिक उत्पादन क्यों नहीं बढ़ा । योजना का लक्ष्य क्या था उप-लख्धि क्या है? 7 परसेंट झौडाौगिक उत्पादन बढ़ना चाहिए था, 1.5 परसेंट बढ़ा है। क्या केवल झौडाौगिक विकास मंत्री को बदलने से झौडाौगिक उत्पादन बढ़ जायगा ?

भ्रष्यक्ष महोदय, यह वक्तम्य निराणाजनक है, मूल्य वृद्धि से मंत्रस्त कर्मचारी भौर अमजीवी वर्ग के मन में संत्राम भौर भ्रसंतोय पैदा करने वाला है। यह इस बात का प्रमाण है कि मूल्यों के मोर्चे पर सरकार विफल हो गई है। उसके पास न कोई तात्कालिक भौर न कोई दूरगामी उपाय या योजना है जिस के झनुसार मूल्य कम करना तो दूर रहा, मूल्य स्थिर रखे जा सकें।

भी ग्रार॰ डी॰ पंडारे (बम्बई मघ्य) : यह ऐडजर्नमेंट मोजन नहीं है कार्लिंग ग्रटेंगन है।

भी मटल बिहारी बाजपेवी: मम्पक्ष महोदय. यह कभी कभी चेयरमैन बना करते हैं लेकिन प्रपनी मादत भूले नहीं हैं। जब यह मेम्बर रहते हैं तब भी चेयरमैनी करते रहते हैं।

भध्यक्ष महोदय, जब मूल्य बढ़ते है तो रुंपये की त्रस सक्ति घटती है। बंधी बंधाई तनक्वाह पाने बाला परेसान होता है। रुपये की कीमत उस की गिनती में नहीं है। उस से बाजार में कितना सामान खरीदा जाता है उस से रुपये की कीमत मांकी जाती है। 1950 के हिसाब में देखें तो 1972 में दपये की कीमत 25 पैसे रह गई है। उसके सौ पैसे मिलते हैं लेकिन उस के बदल में बाजार में उसे 25 पैसे का सामान मिलता है। मंहगाई कितनी बड़ी है, उसका भ्रन्दाजा लगाइए जब बित मंत्री बोलते हैं तो पोक की बात करते हैं। माम मादमी पोक से नहीं खरीदता। फुटकर से खरीद कर बह भपनी गुजर नहीं कर सकता। कभी बित मंत्री बाजार में जायें तो उन्हें माटे दाल का भाष मालुम पड़ेगा।

फुटकर मूस्यों की स्थिति क्या है ? गेहूं जिस के भंडार भरे पड़े हैं, जो गेहूं खुले में पड़ा हुझा प्रकृति का सामना कर रहा है उस गेहूं का दाम 5 रुपये से लेकर 13 रुपये प्रति क्विटल बढ़ा है। इस का लाभ किसान को नहीं हो रहा है। इस का लाभ बिचोलिये को हो रहा है। उपभोक्ता को झधिक कीमत देनी पड़ रही है। उपभोक्ता को झधिक कीमत देनी पड़ रही है। बंगाल चना 94 रुपये से बढ़ कर 118 रुपये हो गया है। चीनी 314 से 340 रुपये प्रति क्विटल हो गई है। तरकारी 2 रुपये किसो से कोई सस्ती नहीं मिलती है।

धात्रवर्य की बात है कि जो सुपर बाजार मूल्यों का स्थिर रखने के लिए. खोले गए हैं वह बाजार में प्राप्त होने बाले मूल्यों से मधिक कीमतों पर सामान बेच रहे हैं। मेरे सामने 'टाइमस घाफ इंडिया' का एक पत्न है जिस में कोई श्रीमती बिजय लक्ष्मी लिखने वाली है। उन्होंने तुलनात्मक मांकड़े दिए हैं। उन का कहना है कि तिल घौंपल 4 किलोग्राम बाजार में मिलता है 27 रुपये 20 पैसे में घौर मुपर बाजार में मिलता है 32 रुपये 70 पैसे में । यही बात जोरा सफेद के लिए है— सुपर बाजार में 7 रु० और खूले बाजार में 6 रुपये में बिक रहा है काली सिखंखुले बाजार में 7 रु० 60 पैसे और सुपर बाजार में 9 रुपये में बिक रही है। घोवल टीन ग्रीर बॉर्न-विटा के लिए भी ऐसा ही लिखा हुमा है। सुपर बाजार मूल्यों को स्पिर रखने के लिए खोले गये थे वे घाटे में चल रहे हैं, यह म्रलग बात है, लेकिन कई चीजों के दाम खुले बाजार की तुलना में मुपर बाजार में ज्यादा है ।

वित्त मंत्री महोदय ने घ्रपने वस्तव्य में फेयर-प्राइस शाप्स की बात की है। मैं जानता ह कि यह राज्यों का विषय है लेकिन वित्त मंत्री स्वीकार करेंगे कि माम भादमी को उचित मल्य पर पर्याप्त मात्रा में भावश्यकता की वस्तुयें उपलब्ध नहीं हैं। इस लिए सूपर बाजार के दाम ठीक हों— यह भावभ्यक है तथा फेयर-प्राइस शाप्स की संख्या बढ़ाई जाय, उन में ठीक तरह से बिकी हो, उन्हें माल मिले, उन में किसी तरह की गलती न हो---इसके लिए कदम उठाना मावश्यक है। मैं वित्त मंत्री महोदय से पुछना चाहता हं कि इस दिशा में वे क्या कर रहे हैं। मैं पूरा व्यापार सरकार के हाथ में लेने के हक में नहीं हूं। झगर वह ऐसा इलाज करेंगे तो वह बीमारी से भी ज्यादा खराब होगा ग्रौर ग्रगर ग्राप करना चाहते हैं तो कर के देख लीजिये मैं भ्राप के ग्रौर कम्युनिस्टों के मार्ग में बाधक नहीं बनगा। वह झापके मित्र हैं गाह दे सकते हैं। म्राप उनकी मलाह स्वीकार कर सकते हैं। मगर राजनीतिक नारों से, ग्रथं-व्यवस्था नारों से नहीं चलती है, व्यावहारिकता की कसौटी पर आप को खाद्य के उत्पादन ग्रीर वितरण का प्रबंध करना होगा।

मैं विस्त मंत्री जी से एक बात जानना चाहता हूं-क्या यह सच है कि मूल्य वृद्धि में डैफिसिट फाइनैल्मिंग का, जो बढ़ गई है बहुत बड़ा हाथ है। इस साल के लिए डैफिसिट फाइनैल्सिंग का जो लक्ष्य था, हम उस का उल्लंघन कर गये हैं, हम ने सीमोल्लंघन कर दिया है। चौधी पंचवर्षीय योजना में जिनना डैफिसिट फाइनैल्सिंग करना था, उस से दुगने पर मांकड़े पहुंच गये हैं झौर यदि इसी रफ्तार से ज्या बाजार में जाता रहेगा झौर माल की पूर्ति नहीं बढ़ेगी तो मूल्य वृद्धि झवस्य होगी ।

मैं चाहूंगा कि वित्त मंत्री महोदय कर्मचारियों को, मजदूरों को झाश्वासन दें कि सरकार की विफल नीतियों के कारण जो मंहगई बड़ी है उस को पूर्ति जब भी पे-कमीशन की रिपोर्ट प्रायेगी उस को री-ट्रास्पेक्टिव इफेक्ट से लागूकर के उनका सारा घाटा पूरा कर दिया जायगा।

क्या बित्त मंत्री यह भी ग्राक्ष्वासन देने के लिए तैयार हैं कि जिनकी ग्रामदनी 300 रुपये महीने से कम है, उन्हें सब्सीडाइज्ड रेट पर बुनियादी ग्रावश्यकना की चोनें मुहिया की जायेंगी ग्रीर उस के लिए यह सरकार ठोस ग्रीर प्रमावी कार्यवाही करेगी ? ग्रगर बित्त मंत्री मन्तोग्रनक उतर नहीं देंगे तो हम फिर से एडजानंमेंट मोणन लाने की मांग करेंगे ।

भो के • डो • मालबोय (डुमारेयागंज) : म्रध्यक्ष महोदय काल-एटेंग्शन के सम्बन्ध में जो इननी लम्बी बहमें होती है .. (व्यबधान).. सारे देश पर इस का प्रमाव पड़ता है । जिन लोगों ने ये प्रथन पूछे हैं उन्हीं की बात सारे देश में समावार पत्रों के डारा जाती हैं। यह इनना वियम प्रथन है जिस पर म्राज बहुत हो रही है हम लोगों की भी बहुन तबियत चाहती है कि हम भी इस में सम्मिलित हों, लेकिन काल-एटेन्यान के समय बहम इननी लम्बी हो जाती है कि हम को मौका नहीं मिल पाता है। यह हमारे साथ बहुत बड़ा म्रन्याय है ....

म्रध्यक्ष महोदय ः यह प्रोसीजर की बात है।

श्री के॰डी॰ मालवीय : इस लिए प्रायंता करता हूं कि या तो इस पर पूरी बहस हो या इस को यहां बन्द कर के कोई दूसरा वक्त मुक-रिर किया जाय ग्रीर हम को भी इजाजत दें ताकि हम भी प्रपनी राय जाहिर कर सकें।

## म्राध्यक्ष महोदय : वक्त कैसे दुं ।

SHRI YESHWANTRAO CHAVAN: I must thank the hon. Member for at least agreeing on two fundamental points with me, because he said that in the long range, ultimately, the solution of the whole problem depends upon increase in production in the agricultural and industrial fields. I am glad he has agreed with me on this fundamental point.

SHRI ATAL BIHARI VAJPAYEE: Why is production not increasing? SHRI YESHWANTRAO CHAVAN: Another point. He said that by mere slogan-shouting, things are not going to be solved and we have to certainly make some concerete efforts. There he agrees with us.

SHRI ATAL BIHARI VAJPAYEE: I agree with him that garibi hatao slogan will not do.

SHRI YESHWANTRAO CHAVAN: If it is merely a question of trying to show that that they are the only persons concerned about the rising prices, I think it is very wrong on their part to do so, because we are also equally concerned. Every member on this side also is very much concerned about it.

AN. HON. MEMBER: We are more concerned.

SHRI YESHWANTRAO CHAVAN: As for the point about deficit financing, yes, certainly it is necessary. We have to find out why we have to resort to it. For example, last year we had provided about Rs. 50 crores for natural calamities. But State after State has come under the pressure of floods or famine. It is not a theoretical proposition. We cannot say, 'We are not going to have deficit financing. Therefore, we won't give you help'. Poor people are starving. They are under the pressure of floods, famine etc.

So, deficit financing also has to be done under certain circumstances.

SHRI ATAL BIHARI VAJPAYEE : Not for unproductive purposes.

SHRI YESHWANTRAO CHAVAN : It is not unproductive. When a man is starving because of famine, are you going to tell him that we are not also helping him because we are not producing anything ? What are you talking about ? Are you talking about the concern of the people ? Or are you merely talking against the Government ? If that is your only problem I have nothing to say about it. About deficit financing naturally, nobody does it for funs sake. There are certainly some compulsions, some political compulsions and certain economic compulsions.

SHRI ATAL BIHARI VAJPAYEE : Political compulsions ?

SHRI YESHWANTRAO CHAVAN : Certainly. When there were the refugees from East Bengal, when there was confrontation with Pakistan, it was a political compulsion. What else was it ? So, these are some of the things which we have to take into account and face the problem. We are typing to face the problem.

The only constructive suggestion he made was about the distribution system. I entirely agree with him in this. Government is taking steps and the Government will continue to take steps because, ultimately, whatever we do unless we try to distribute them in a fair way the solution is not going to be found out. At the same time, against those people who are taking undue advantage by hoarding, etc., Government will certainly take very strong action. I would like to warn the anti-social elements that they will be proceeded against in this matter and firm action will be taken against them.

SHRIS. M. BANERJEE : May I suggest that this warning should be conveyed to the people ?

DR. RANEN SEN (BARASAT) : Mr. Speaker, Sir, I am really amazed to hear the logic of Mr. Chavan. In his statement, he said that only the wholesale prices have increased and the retail prices are more or less following the wholesale prices.

MR. SPEAKER : We shall conclude the formal business before we adjourn for lunch. I hope the House will agree.

Dr. RANEN SEN : My question will be, what is the machinery that has been set up in this country to find out the retail prices in the country. Our information is—because some of us have to go to the market—that there is no relation between the wholesale price and the retail price. The retail prices are much higher.

Secondly, the Minister has tried to ridicule Mr. S.M. Banerjee, and there, he is one with Mr. Atal Bihari Vajpayee in saying that in respect of the wholesale price of foodgrains or other commodities, the question does not arise at all. When the sugar prices are going up according to Government statistics in Bombay and Calcutta alone where D-30 sugar was sold a Rs. 290 or Rs. 288-this is the wholesale price-may I know whether it is not a fact that in both these places, in one year, it has jumped to Rs. 335, and Rs. 338 in July this year.

When there was the question of nationalisation of the sugar industry raised in this House the Government rejected it. Now to blame simply the small retailers and let go those big monopolists, the sugar merchants and the sugar millowners without touching them, would be simply trying to deceive the public.

The Minister referred to one point and said that wholesale trading in foodgrains or essential commodities is not possible. But somebody hoards the stock. It is well known to Mr. Chavan also that there are sections of cotton millowners who produce less in order to see that cloth prices go up. It is known from Bombay. There are a number of industrialists who produce less in order to see that the prices go up in the market. An artificial scarcity is created in this country; it is known to every student of economics. Has a single word about that artificial scarcity created by the big business men said in this statement? No.

Not a single word has been said. Then there is the question of hoarding inside the country. Is there a word about hoarding? Whatever is produced, is it made available to the public at a fair price? In West Bengal the price of mustard oil has gone up to Rs. 6; there has been an increase of 20 per cent within a year and this is the only cooking media for the Bengalis.

### 13 hrs.

It has been admitted by the Government statisticians that between 1962 and 1972, according to the figures of the wholesale prices given by him, there has been a 100 per cent increase in prices. That means the tupee value today is fifty paise, compared to what it was in 1962. Has he mentioned that? This is simply shielding the big business people and industrialists who produce less in order to create artificial crisis inside the country. It is not simply a question of drought. I know that these factors are there. Inspite of that, if the Government could control the big business fellows and hoarders and the wholesalers the situation would not have been as bad as it is today.

Mr. Chavan's statement does not contain a word about those people who are today trying to dominate and are in fact dominating the economy of the country. Therefore I say that certain industries which are producing essential commodities like sugar must be taken over by the Government and proper distribution machinery has to be established. Proper distribution machinery can be established only by curbing monopoly and hoarding and by strengthening the state trading mechanism in essential commodities. There is no statements other way. Platitudinous blaming industry and trade will not help the country. Government must take without serious steps and any sense of fear or favour must lay hands on those who are responsible for high prices and gear up the machinery for trading in essential commodities. It is my request to the Government. Otherwise, the country is facing a dangerous future and no amount of statements will help the country.

SHRI YESHWANTRAO CHAVAN : He has not asked any questions; he has expressed his views, some of which I can certainly say I share.

SHRI S.M. BANERJEE : He has asked for nationalisation of sugar mills MR. SPEAKER : Shri Shashi Bhushan.

DR. RANEN SEN : The Finance Minister has not answered my point. Let him ridicule my statement but that will show the real spirit.

भी शशि भवरा (दक्षिण दिल्ली) : मंत्री महोदय ने अपने बयान में बताया है (कि कपड़े की कीमत भूछ कम हई है लेकिन जितनी कपास की कीमत कम हई है उसके मताबिक कपडे की कीमत कम नहीं हई है। बंगला देश पर काफी खर्चा ग्राया ग्रीर उनका अमर मुल्यों पर पड़ा है—-इसके प्रति सारे देश को सरकार के साथ सहानुभूति है, इसमें कोई सन्देह नहीं है। लेकिन पिछले 22 वर्षों में 138 परसेंट मंहगाई बढ़ी है मौर इसे हम बिल्कून सीजनल नहीं कह सकने हैं। जब गेहं की कीमत मंहगी होती है तो उसके साथ-साथ दूसरी रोजमर्रा के इस्तेमाल की चीजें भी मंहगी हो जाती हैं जैसे कि ट्यपेस्ट, साबन, सिगरेट, माचिस, वनस्पति तेल, दबाइयां, बच्चों का भोजन, स्लीपिंग पिल्स बगैरहा इस देश में रोजमर्रा के अरूरत की ये भावस्थक चीजें विदेशी मानोपोलिस्टम बना रहे हैं. जोकि भ्रपनी मर्जी से जितनी चाहें कीमतें बढा सकते हैं। उन जीजों की कीमतों पर मरकार कन्टोल कर नहीं सकती है। ग्रगर सरकार करना भी चाहे तो सुप्रीम कोर्ट गर्दन पर बैठी हुई है जैसे कि कारों की कीमतों के मामले में हमा। जिस तरह से सरकार प्रोडक्शन को अपने हाथ में ले रही है उसी तरह से हिस्ट्रीव्यशन को भी घपने हाथ में लेना चाहिए तभी कोई कन्ट्रोल हो सकता है वरना यह संभव नहीं है। जो विदेशी मानोपोलिस्ट हैं वही रोजमर्राकी जरूरत की चीजों को बनाते हैं। यहां पर प्लानिंग मिनिस्टर बैठे हए हैं, मैं चाहंगा कि जैसे मोटा कपडा है या दूसरी झावश्यक रोजमर्रा के इस्ते-माल की भीजें है उनको पब्लिक सैक्टर में बनाया जाये, तथा देशी धौर बिदेशी मानोपोलिस्टम से पीछा छड़ाया जाये तभी मंहगाई पर कन्ट्रोल किया जा सकता है। साम ही साम देश में जो मंहगाई बढ़ाने बाले तत्व हैं, उन्हें पहचाने । भ्रभी संसद के बाहर एक प्रदर्शन माया हमा है जिसमें 90 परसेंट वे लोग हैं जोकि मंहगाई बढाते हैं .. (म्यचधान)..

भो खटल बिहारी बायनेवी : इनकी तरफ 90 प्रतिशत ऐसे लोग हैं जोकि मंहगाई बढ़ाते हैं। घारोप का जवाब धारोप से ही दिया जा सकता है। वरा बेखकर धाइये कि कितना बढ़ा जुलुल है।...(व्यवचान)...

भी तकि जूबरू : वो देत में अन्नांति चाहते हैं, जो तांप्रदायिकता फैलाते हैं, जो मखदूरों में परस्पर माग लगाते हैं, उनको चारों तरफ जसता ही मंगारा नखर माता है, यहां से लेकर गदरा रोड तक ..(व्यवद्यान).. देश की महान गक्ति नजर नहीं मानी ।

भी हुकम चम्द कछ्याय (मुरैना): ये दलाल है जोकि हर जगह दंगे करवाते हैं।...(म्यवधान)..

भौ सांस भूवरणः जो मंहगाई बड़ाने वाले तरव है उन पर सरकार नियंत्रण करे। दिल्ली सहर में बाहे सेना को गंदी दाल सप्लाई करने वाले या अन्य जितने भी व्लैकमार्केटीयसें हैं वे गिरफ्नार क्यों नहीं हुए।...(व्यवधाव).. मैं सरकार की सराहना करता हूं जो कि एक लाख 25 हजार सरने गल्ले की दुकानें खोली हैं उनकी तादाद बड़ायी जाये। अच्छा होता यदि उन दुकानों को जल्दी बोला जाना बो मंहगाई कुछ कम होती।...(व्यवधान).. उन दुकानों की तादाद बड़ाई जायें।...(व्यवधान)..

एक तो मैं मरकार से जानना चाहता हूं कि झाव-ग्यक वस्तुओं के बितरण को भ्रापने नियंक्षण में करने के लिए मरकार क्या कदम उठा रही है तथा दूमरे सस्ती नित्य उपयोगी चीजें पब्लिक सैक्टर में बनाई जायें, उनको विदेशी मानोपोलिस्ट्म के हाथ में न छोड़ा जाये उसके लिए मरकार क्या कदम उठा रही है। इसके झलावा सरकार ने जो कपड़े की मिक मिस्स सी है उनमें सस्ता कपड़ा गरीब झावमियों के लिए बने उसके लिए सरकार क्या कदम उठा रही है।

SHRI YESHWANTRAO CHAVAN : He has raised very constructive points, and I have to reply to them. As far as the number of fair price shops is concerned, the Agriculture Ministry has already taken it up with the State Governments to see that it is increased, because it is only this distribution system that is ultimately going to help us.

As far as the question of coarse cloth production is concerned, I think there i s some minimum condition on the textile produce those things, and mills to coarse cloth can also be distributed through the fair price shops. This will certainly have to be attended to. He also referred to the question of production of certain other items. It is not a new thought. It is always before the Government. He can meet the Planning Minister and I am sure he will consider it.